

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3842
ANSWERED ON:24.08.2004
FUNDS SANCTIONED FOR EDUCATION OF ST STUDENTS
Rajendran Shri P.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount sanctioned by the Union Government to various States for the educational purposes of ST students during each of the last three years till date; State-wise;
- (b) whether all the State Governments have utilized the amount properly;
- (c) if so, the details of funds allocated and utilized, State-wise;
- (d) whether the Union Government has received any complaint about the non-payment of hostels fees and other grants to ST students, who are doing various professional courses;
- (e) if so, the details thereof; and
- (f) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH):

- (a) to (c) The requisite details are given in the statement enclosed.
- (d) No, Sir.
- (e) and (f) Do not arise.